

**National Company Law Appellate Tribunal, New Delhi**

**Competition Appeal (AT) No. 11 of 2020**

**IN THE MATTER OF:**

**Textile Consumers Foundation**

**...Appellant**

**Vs.**

**Competition Commission of India & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. MM Sharma and Mr. Anand Sree, Advocates.**

**For Respondents:**

**Mr. Samar Bansal, Mr. Manu Chaturvedi, Ms. Harsheen Madan and Mr. Abhinav, Advocates for CCI (R-1).**

**Mr. C. Aryama Sundaram, Sr. Advocate alongwith Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi and Mr. Mathew George, Advocates for R-2.**

**Ms. Shama Nargis, Mr. Sachin Mishra and Ms. Devahuti Pathak, Advocates for CCI.**

**With**

**Competition Appeal (AT) No. 13 of 2020**

**&**

**IA No. 36, 44 & 47 of 2020**

**IN THE MATTER OF:**

**Grasim Industries Ltd.**

**...Appellant**

**Vs.**

**Competition Commission of India & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. C. Aryama Sundaram, Sr. Advocate with Mr. Somasekhar Sundaresan, Ms. Nisha Kaur Uberoi and Mr. Mathew George, Advocates.**

**For Respondents:**        **Mr. Samar Bansal, Mr. Manu Chaturvedi, Mr. Abhinav, and Ms. Harsheen Madan, Advocates for CCI(R-1).**  
                                     **Mr. MM Sharma and Mr. Anand Sree, for Caveator (R-2).**  
                                     **Ms. Devahuti Pathak, Ms. Shama Nargis and Mr. Sachin Mishra, Advocates for CCI.**

**ORDER**

**(Through Virtual Mode)**

**06.11.2020:**        For filing of Reply of Respondent No. 1 & 2 in IA No. 47 of 2020 in Competition Appeal (AT) No. 13 of 2020, at request of Learned Counsel appearing for the respective parties two weeks time is granted from today. The Learned Counsel appearing for the respective Respondents are required to serve copy/copies of Reply/Response to the Learned Counsel appearing for Applicant/ other side well in advance one week before the next date of hearing. It is open to the Applicant/R-2 to file Rejoinder, if any.

The Registry is directed to List the matter on **04.12.2020**.

**[Justice Venugopal M.]**  
**Member (Judicial)**

**[Balvinder Singh]**  
**Member (Technical)**

sr/kam